CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH (CIRCUIT AT PORT BLAIR)

No. OA 351/135/2018 MA 351/95/2018 Date of order: 22.6.2018

Present:

Hon'ble Mr.S.K.Pattnaik, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

SHAHAJA & ANR.

VS

ELECTRICITY

For the applicant:

Mr.P.C.Das, proxy counsel

For the respondents:

Mr.S.Misra, counsel

O R D E R (ORAL)

Per Mr.S.K.Pattnaik, Judicial Member

Heard both the ld. Counsel.

- 2. Ld. Proxy Counsel for the arguing counsel for the applicant submits that the applicant interested to pursue the litigation.
 - 3. Hence the OA stands disposed of due to non-prosecution. There will be no order as to costs.
 - 4. MA also stands disposed of.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PATTNAIK) JUDICIAL MEMBER

I.Nath